

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 18

C.P. (IB)/4113(MB)2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **14.11.2022**

NAME OF THE PARTIES: - **We are One Enterprises Pvt Ltd**
V/s
Mirador Dwellers Pvt Ltd

Appearance (via video-conference):

For Applicant : Adv. Niraj Shah i/b. Law Cahmber
of Siddharth Murarka

For Respondent : Adv Vikas Surve

Section 9 of the IBC, 2016

ORDER

In compliance of the earlier Order Operational Creditor has filed Additional Affidavit within a period of one week. Copy of the same may also be served on Corporate Debtor who seeks time to file reply. Part Heard. List this matter on Board 22.11.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)